

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No.138/Chd/Hry/2017**

**In the matter of:**

Narindra & Narindra Steel Corporation

... Petitioner/Operational Creditor

Vs.

Isolux Corsan India Engg. &  
Construction Pvt.Ltd.

...Respondent/Corporate Debtor

Present: Mr. Gaurav Mankotia, Advocate for petitioner.

Learned counsel for petitioner seeks and is permitted to withdraw  
the instant petition as the parties have entered into a settlement.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R.Sethi)  
Member (Technical)

March 06, 2018  
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